

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 154 OF 2018

Dated : 23rd September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Coastal Gujarat Power Ltd. & Ors. Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Kunal Kaul
Mr. Samikrith Rao for CGPL

Counsel for the Respondent(s) : Mr. Ashutosh Srivastava for R-3
Ms. Ranjitha Ramachandran
Mr. Shubham Arya for R-4 to 9

ORDER

As agreed by learned counsel for the parties, list the matter on
21.10.2019.

(S.D. Dubey)
Technical Member

pr/mkj

(Justice Manjula Chellur)
Chairperson